

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-CRI-31/2020 )**

Mahanand Naik .....Petitioner.

Vs

State of Goa & Anr. .... Respondents.

Shri S. Pinto, Advocate for the Petitioner.

Shri G. Nagvenkar, Additional Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 28<sup>th</sup> August 2020.**

P.C.

Petitioner's counsel, on instructions, seeks Court's leave to withdraw the petition. Leave granted and petition is dismissed as withdrawn.

**DAMA SESHADRI NAIDU, J.**

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